

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 3169
ANSWERED ON 12TH MARCH, 2020

**DEVELOPMENT OF ROADS IN PROPORTIONATE TO THE NUMBER OF
VEHICLES**

3169. SHRI N.K. PREMACHANDRAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether it has come to the notice of the Government that the development of roads is not proportionate to the number of vehicles manufactured and marketed in the country;
- (b) if so, the details of plan to develop the roads proportionately in view of the requirements;
- (c) the details of vehicles registered in the country during the last five years, State and vehicle type-wise;
- (d) the increase in investment in motor vehicle sector during the last five years; and
- (e) whether the Government proposes to provide alternate system for transport in the country and if so, the details thereof and the action taken in this regard?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) and (b) There are specific guidelines and norms for expansion and upgradation of National Highways on the basis of traffic volume.
- (c) The details of vehicles registered in the country as available in VAHAN database during the last five years, State and vehicle type-wise is annexed.
- (d) As per information received from Department of Heavy Industries, the investment in Automobile Industry between F.Y. 2013-14 to 2018-19 is to the tune of Rs. 1,07,07,153 Crores.
- (e) The Parliament has recently passed the Motor Vehicle (Amendment) Act, 2019. Section 34 of the Motor Vehicle (Amendment) Act, 2019 provides for insertion of section 88A in the Motor Vehicle Act, 1988 which empowers the Central Government to make schemes for national, multimodal and inter-State transport of passengers and goods.

ANNEXURE REFERRED IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 3169 ANSWERED ON 12TH MARCH, 2020 ASKED BY SHRI N.K. PREMACHANDRAN REGARDING DEVELOPMENT OF ROADS IN PROPORTIONATE TO THE NUMBER OF VEHICLES

Details of vehicles registered in the country during the last five years, State and vehicle type-wise:

S.No.	State Name	2WH	3WH	NON Transport	Passenger vehicle			Goods Vehicle			Other Than Mentioned Above	Total
				LMV	LPV	MPV	HPV	LGV	MGV	HGV		
1	Arunachal Pradesh	56,776	943	29,213	1,492	102	1,202	2,945	252	2,203	842	95,970
2	Assam	1,503,043	85,860	306,116	31,218	2,076	3,722	123,358	4,542	23,439	1,001	2,084,375
3	Bihar	4,148,522	223,749	266,073	27,886	2,728	6,219	201,937	12,499	164,540	41	5,054,194
4	Chandigarh	136,673	4,824	87,166	1,225	480	433	3,117	227	466	293	234,904
5	Chhattisgarh	2,241,932	22,652	306,949	10,529	1,493	2,180	85,175	1,888	47,568	11,721	2,732,087
6	UT of DNH and DD	56,835	317	21,779	338	80	93	2,388	913	4,010	5,653	92,406
7	Delhi	2,287,022	154,737	845,058	75,593	126	3,525	70,631	5,837	4,269	8	3,446,806
8	Goa	278,712	320	93,606	14,099	304	160	6,942	608	1,046	267	396,064
9	Gujarat	6,049,627	284,939	1,494,243	48,349	5,825	11,294	179,216	15,399	88,767	48,157	8,225,816
10	Haryana	2,591,868	95,834	936,457	84,927	6,592	9,165	71,958	11,208	94,680	10,975	3,913,664
11	Himachal Pradesh	360,755	1,073	224,191	14,029	1,606	1,525	28,069	2,576	12,908	2,036	648,768
12	Jammu & Kashmir	401,557	12,853	252,273	6,756	1,704	1,215	22,393	1,698	13,442	6,254	720,145
13	Jharkhand	2,110,387	89,127	250,620	15,204	1,499	1,823	116,835	5,322	35,101	331	2,626,249
14	Karnataka	6,184,640	206,803	1,247,333	176,411	7,772	13,664	197,099	19,809	76,745	21,822	8,152,098
15	Kerala	3,369,393	151,430	1,083,648	70,791	3,665	6,584	80,680	10,700	18,434	325	4,795,650
16	Ladakh	2,489	1	6,273	1,134	164	23	1,484	127	298	133	12,126
17	Maharashtra	9,192,052	437,933	1,857,265	198,196	9,624	12,541	309,198	23,540	151,062	45,118	12,236,529
18	Manipur	104,098	4,409	27,893	814	191	214	4,407	82	2,219	1,576	145,903
19	Meghalaya	67,700	5,176	43,279	9,062	294	59	8,074	714	3,260	1,267	138,885
20	Mizoram	74,983	1,495	14,816	2,818	36	1	6,432	424	1,439	867	103,311
21	Nagaland	28,886	4,482	30,100	2,167	151	903	4,756	663	53,435	726	126,269
22	Odisha	3,070,416	50,246	243,429	35,295	2,318	1,470	215,063	7,838	58,398	2,024	3,686,497
23	Puducherry	250,911	424	37,815	1,485	226	1,772	3,817	67	181	16,342	313,040
24	Punjab	3,117,920	30,186	618,579	35,134	2,058	3,303	70,126	2,466	39,793	78,328	3,997,893
25	Rajasthan	5,399,760	90,693	1,066,255	54,687	4,070	11,017	139,903	2,719	130,140	13,933	6,913,177
26	Sikkim	8,670	0	15,352	8,005	149	38	632	316	1,024	75	34,261
27	Tamil Nadu	7,924,970	148,609	1,025,094	119,254	9,917	14,125	182,938	20,352	77,238	15,115	9,537,612
28	Tripura	181,928	13,691	21,765	1,477	479	75	8,049	1,001	1,184	7,676	237,325
29	Uttar Pradesh	12,208,738	368,070	1,788,816	102,328	13,581	25,356	217,493	13,938	143,997	7,527	14,889,844
30	Uttarakhand	921,501	23,794	222,667	23,281	1,409	1,979	23,612	4,522	10,034	228	1,233,027
31	West Bengal	4,257,361	81,992	447,349	70,800	3,491	6,522	189,163	7,566	68,585	5,106	5,137,935
	Grand Total	78,590,125	2,596,662	14,911,472	1,244,784	84,210	142,202	2,577,890	179,813	1,329,905	305,767	101,962,830
